

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI
COURT-III

IB-717(ND)/2019

IN THE MATTER OF

Oriental Bank of Commerce

...FINANCIAL CREDITOR

VS.

SidharthaBuildhome Pvt. Ltd.

...CORPORATE DEBTOR

SECTION

Under Section 7 IBC code 2016

Order delivered on 18.12.2019

Coram:

Ch. Mohd. Sharief Tariq

Hon'ble Member (Judicial)

Shri K.K. Vohra

Hon'ble Member (Technical)

For the Petitioner/FC : Mr. SK Sharma, Advocate

For the Corporate Debtor : Mr. Prateek Gupta, Advocate, Mr. HKP Sinha, AR

ORDER

Counsels for both sides are present. It is submitted that pleadings are complete. The matter is posted for final submissions. In the meantime, the parties are at liberty to explore the possibility of Settlement, if any. It is noted that no further adjournment will be given in the matter.

Put up on 27.1.2020.

-sd-

(K. K. VOHRA)
MEMBER (TECHNICAL)

Surjit

-sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)